

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Friday THE 20th Day Of December 2024  
COURT HALL NO.14 AT PRINCIPAL BENCH BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE N.S.SANJAY GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
<b>"MATTERS PERTAINING TO DHARWAD BENCH"</b> <b><u>ORDERS</u></b>			
1	WP 113890/2015 (DATE)	(LB, RES ) S L MATTI and CHAMARAJ BANGI	GA FOR R1 R R GUNJALLI FOR R2

**FURTHER CONSIDERATION**

2	WP 105607/2023 REG : IA-01/2023 FOR EARLY HEARING FILED BY THE ADV FOR PETITIONER (RULE NOT ISSUED) (DATE)	(S, DE ) VISHWANATH BADIGER V VEERANNA	AGA FOR R1 & R2 SUNIL S DESAI FOR R3
<u>Connected With</u>			
2.1	RP 100005/2021 (IN WP 100270/2021)	(, ) ARAVIND D KULKARNI L M KURAHATTI	SUNIL S DESAI TAKE NOTICE FOR R2 AGA FOR R2 S G KADADKATI FOR R1 (VK NOT FILED)

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